

permission, I would like to draw the attention of the House towards a very serious issue. On 7th of December the temple of a minority community in Mewat area were burnt down. When they protested and made an appeal to the Panchayat that injustices is being done with them, the majority community started boycotting the minority community. We are afraid that this was done at the instance of two Ministers there. Illegal ration shops are being opened there and there is 2 version of sales tax.... (*Interruptions*)

I am giving notice for the last three days in this regard. One community in that region is socially boycotting the other community....(*Interruptions*) I would like to state in this regard that if the situation remains like this, communal disturbances may occur at any time in the region because some people there have the protection of Ministers and those particular people are indulged in such activities as can make the situation explosive at any time. So the Home Minister should intervene in the matter, otherwise the situation will become worse and it can take a serious turn...(*Interruptions*)

SHRI MOHD. ALI ASHRAF FATMI (Darbhanga): Mr. Deputy Speaker, Sir, I would like to ask Shri Rajesh Pilot what he has to say about he proposed B.J.P. rally in Madras scheduled for the next 21st, which may worsen the situation there.....(*Interruptions*)

[*English*]

13.53. hrs.

PAPERS LAID ON THE TABLE

Review on the working of and Annual Report of National Scheduled Castes and Scheduled Tribes Finance and Development Cooperation for 1991-92 etc.

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V. THANGKABALU): On behalf of Shri Sitaram Kesria I beg to lay on the Table:-

(1) A copy of each of the following papers (Hindi) and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.-

(i) Review by the Government on the working of the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation for the year 1991-92.

(ii) Annual Report of the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. L.T. 3545/83]

13.53 1/2 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS SIXTEENTH REPORT

[*Translation*]

SHRI SHYAM BIHARI MISRA (Prithaur): Mr. Deputy Speaker, Sir, I beg to present the Sixteenth Report (Hindi and English Version) of the Committee on Private members Bills and Resolutions.

13.4 5hrs.

ESTIMATES COMMITTEE
Twenty-third Report

[*English*]

SHRI MANORANJAN BHAKTA (Andman & Nicobar Islands): Sir, I beg to